

Papers Laid On The Table of the House by Ministers/Members

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नम्बर 2, डॉ. जितेन्द्र सिंह ।

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री; तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : अध्यक्ष महोदय, केन्द्रीय सतर्कता आयोग अधिनियम, 2003 की धारा 14 की उप-धारा (3) के अन्तर्गत केन्द्रीय सतर्कता आयोग, नई दिल्ली के वर्ष 2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं ।

[Placed in Library, See No. LT 2915/18/25]

12.02 hrs

(Shrimati Sandhya Ray *in the Chair*)

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam Chairperson, with your kind permission, I rise to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Sixteenth, Seventeenth and Eighteenth Lok Sabha:-

SIXTEENTH LOK SABHA

1. Statement No. 28 Sixth Session, 2015

[Placed in Library, See No. LT 2916/18/25]

2. Statement No. 28 Eighth Session, 2016

[Placed in Library, See No. LT 2917/18/25]

3. Statement No. 26 Tenth Session, 2016

[Placed in Library, See No. LT 2918/18/25]

4. Statement No. 27 Eleventh Session, 2017

[Placed in Library, See No. LT 2919/18/25]

5. Statement No. 21 Thirteenth Session, 2017-18

[Placed in Library, See No. LT 2920/18/25]

6. Statement No. 20 Sixteenth Session, 2018-19

[Placed in Library, See No. LT 2921/18/25]

SEVENTEENTH LOK SABHA

7. Statement No. 26 First Session, 2019

[Placed in Library, See No. LT 2922/18/25]

8. Statement No. 20 Second Session, 2019

[Placed in Library, See No. LT 2923/18/25]

9. Statement No. 20 Third Session, 2020

[Placed in Library, See No. LT 2924/18/25]

10. Statement No. 21 Fifth Session, 2021

[Placed in Library, See No. LT 2925/18/25]

11. Statement No. 20 Sixth Session, 2021

[Placed in Library, See No. LT 2926/18/25]

12. Statement No. 14 Seventh Session, 2021

[Placed in Library, See No. LT 2927/18/25]

13. Statement No. 14 Eighth Session, 2022

[Placed in Library, See No. LT 2928/18/25]

14. Statement No. 12 Ninth Session, 2022

[Placed in Library, See No. LT 2929/18/25]

15. Statement No. 10 Tenth Session, 2022

[Placed in Library, See No. LT 2930/18/25]

16. Statement No. 10 Eleventh Session, 2023

[Placed in Library, See No. LT 2931/18/25]

17. Statement No. 8 Twelfth Session, 2023

[Placed in Library, See No. LT 2932/18/25]

18. Statement No. 8 Fourteenth Session, 2023

[Placed in Library, See No. LT 2933/18/25]

19. Statement No. 6 Fifteenth Session, 2024

[Placed in Library, See No. LT 2934/18/25]

EIGHTEENTH LOK SABHA

20. Statement No. 5 Second Session, 2024

[Placed in Library, See No. LT 2935/18/25]

21. Statement No. 4 Third Session, 2024

[Placed in Library, See No. LT 2936/18/25]

22. Statement No. 2 Fourth Session, 2025

[Placed in Library, See No. LT 2937/18/25]

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद): माननीय सभापति महोदया, मैं, आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 की धारा 55 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ: -

(1)

आधार (नामांकन और अद्यतन) प्रथम संशोधन

विनियम, 2025, जो दिनांक 3 जुलाई, 2025 के भारत के राजपत्र में अधिसूचना संख्या एफ.सं. एचक्यू-16024/4/2021-ईयू-II-एचक्यू(ई-5735) में प्रकाशित हुए थे ।

(2)

भारतीय विशेष पहचान प्राधिकरण (अधिकारियों और कर्मचारियों की नियुक्ति) दूसरा संशोधन विनियम, 2025, जो दिनांक 24 मार्च, 2025 के भारत के राजपत्र में अधिसूचना संख्या एफ.सं. ए-12013/13/आरआर/2016-यूआईडीएआई(ई) में प्रकाशित हुए थे ।

[Placed in Library, See No. LT
2938/18/25]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा): सभापति महोदया, मैं, विधिक मापविज्ञान अधिनियम, 2009 की धारा 52(4) के अंतर्गत विधिक मापविज्ञान (सामान्य) दूसरा संशोधन नियम, 2025, जो दिनांक 21 अप्रैल, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 242(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 2939/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Madam Chairperson, with your kind permission, I rise to lay on the Table:

(1)

(i)

A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2023-2024, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2023-2024.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See
No. LT 2940/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): Madam Chairperson, I rise to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions):

(i)

[Placed in Library, See No. LT (ii)
2941/18/25]

[Placed in Library, See No. LT (iii)
2942/18/25]

[Placed in Library, See No. LT (iv)
2943/18/25]

[Placed in Library, See No. LT
2944/18/25]

(v)

(vi)

Memorandum of Understanding
between the Konkan Railway

Corporation Limited and the Ministry of
Railways for the year 2024-2025.

[Placed in Library, See No. LT
2945/18/25]

[Placed in Library, See No. LT (vii)
2946/18/25]

[Placed in Library, See No. LT (viii)
2947/18/25]

[Placed in Library, See No. LT (ix)
2948/18/25]

[Placed in Library, See No. LT (x)
2949/18/25]

[Placed in Library, See No. LT A copy of the Notification No. 2950/18/25] S.O.2354(E) (Hindi and English versions) published in Gazette of India dated 27th May, 2025, notifying that the Centre for Railway Information System (CRIS) be allowed to perform Aadhaar authentication, on voluntary basis, to establish the identity of ticket-checking staff, crew members and passengers, using Yes/No or eKYC authentication facility, at the assigned duty station during duty sign on/off before start of and on completion of their duties or for their monitoring, as the case may be, issued under sub-section (4) of Section 4 of the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016.

[Placed in Library, See No. LT
2951/18/25]

(3) A copy of the Notification No. F.No.2023/E&R/1(1)/2(Pt.) (Hindi and English versions) published in Gazette of India dated 29th May, 2025 notifying constitution of a new Division, mentioned therein, with headquarter at Jammu Tawi under Northern Railway with effect from 01.06.2025.

[Placed in Library, See No. LT
2952/18/25]

(4) A copy of the Railways (Opening for Public Carriage of Passengers) Amendment Rules, 2025 (Hindi and

English versions) published in Notification No. G.S.R.451(E) in Gazette of India dated 7th July, 2025 under Section 199 of the Railways Act, 1989.

[Placed in Library, See No. LT
2953/18/25]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्रीमती निमुबेन जयंतीभाई बांभणिया): सभापति महोदया, मैं, आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्ष्यत परिदान) अधिनियम, 2016 की धारा 7 के अंतर्गत जारी अधिसूचना संख्या का.आ.1459(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा दिनांक 8 फरवरी, 2017 की अधिसूचना संख्या का.आ.371(अ) में कतिपय संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूं।

[Placed in Library, See No. LT 2954/18/25]

12.03 hrs